

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 131 of 2017 (SZ)**

Syed Mohamed Kalifa Sahib

...Applicants

Vs

The District Collector,

Nagapattinam & anr

.... Respondents

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**Filed by  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**



STATUS REPORT IN CONNECTION WITH HONB'LE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI ORDER DATED 09.09.2021 IN O.A. NO. 131 OF 2017 FILED BY THIRU. SYED MOHAMMED KALIFA SAHIB, NAGAPATTINAM VERSUS DISTRICT COLLECTOR, NAGAPATTINAM AND COMMISSIONER, NAGAPATTINAM MUNICIPALITY.

**I. BRIEF OF THE O.A.NO.131 OF 2017**

It is submitted that Thiru. Syed Mohammed Kalifa Sahib, Nagapattinam has filed an Application in O.A. No. 131 of 2017 before the Hon'ble NGT (SZ), Chennai against the following two respondents regarding non-compliance of Solid Waste Management Rules, 2016 by Nagapattinam Municipality.

- 1) District Collector, Nagapattinam, and
- 2) Municipal Commissioner, Nagapattinam.

It is submitted that the Hon'ble NGT (SZ), Chennai in its latest order dated 09.09.2021 has directed as follows.

*Learned Counsel appearing for Pollution Control Board submitted that if some time is granted, they will be able to file the status as well as further action taken report in compliance to the directions issued by the Principal Bench in O.A. No. 606 of 2018. Considering the circumstances, we feel that some more time can be granted to Nagapattinam Municipality as well as Pollution Control Board to file their further progress report and action taken report respectively to this Tribunal. They are directed to file the respective report on or before 25.10.2021 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hard copies to be produced as per rules.*

*The Registry is directed to communicate this order to the members of the committee, Pollution Control Board, District Collector, Nagapattinam, Nagapattinam Municipality and also to Chief Secretary, State of Tamil Nadu, Commissioner Municipal Administration and Additional Chief Secretary, Municipal Administration and Water Supply for their information and give*

*necessary direction to implement the direction issued by this Tribunal and also for proper implementation of Solid Waste Management Rules, 2016 in that Municipality in its letter and spirit as has been undertaken by the Chief Secretaries before the Principal Bench in O.A. No. 606 of 2018.*

*For consideration of further reports, post on 25.10.2021.*

Based on the above order of the Hon'ble NGT (SZ), Chennai, the officials of TNPC Board, Nagapattinam and Officials of Nagapattinam Municipality have inspected the MSW Processing Facility, Legacy Waste Processing Facility, MCCs and STPs on 20.10.2021 located at Nagapattinam Town and Nagore Town and the status report of TNPC Board is submitted as follows.

## II. SOLID WASTE MANAGEMENT BY NAGAPATTINAM MUNICIPALITY

Nagapattinam Municipality is a selection grade Municipality having population of 102905 as per 2011 census. It consists of 36 wards. Municipality generates solid wastes of 32 Ton per day. Municipality has two solid wastes processing facility, one at Nagapattinam town and another one at Nagore town. The breakup details of solid wastes generation are tabulated as below.

### 1) Solid waste generation details in Nagapattinam Municipality

Sl. No	Type of Waste	Waste generation in Nagapattinam Municipality (Ton/Day)		Total Quantity in (Ton/Day)
		Nagapattinam Town	Nagore Town	
1	Compostable Waste	14.00	5.00	19.00
2	Dry Waste (including Plastic)	3.50	1.10	4.60
3	Inerts	3.70	1.50	5.20
4	Others (Silt)	2.25	0.95	3.20
Total		23.45	8.55	32.00

### III. DETAILS OF SOLID WASTE PROCESSING FACILITY IN NAGAPATTINAM MUNICIPALITY

Out of 32 T/day of solid waste generation, 19 T/day is the compostable waste which is processed in the Micro Compost Centres (MCCs) and also Onsite Compost Centres (OCCs). The Municipality has two MCCs in Nagapattinam Town and one MCC at Nagore Town to process bio degradable waste generated from the nearby wards.

#### A) DETAILS OF MICRO COMPOST CENTRES (MCCs).

##### 1) *Micro Compost Centre (MCC-1):*

The above MCC is located at existing MSW Processing facility at Nagapattinam with a capacity of 5 MT/Day. It covers 13 wards with household of 7581 Nos and population of 30733. During inspection, the MCC was under operation.

##### 2) *Micro Compost Centre (MCC-2):*

The above MCC is located at back side of Government Hospital, Nagapattinam with a capacity of 5 MT/Day which was under operation during inspection. It covers 12 wards with household of 9125 Nos and population of 36381.

##### 3) *Micro Compost Centre (MCC-3):*

The above MCC is located at Nagore Town with a capacity of 5 MT/Day which was also under operation during inspection. It covers 11 wards with household of 8075 Nos and population of 35791.

#### • *Onsite Compost Centre (OCCs):*

The Municipality has also provided Onsite Compost Centre (OCCs) at 6 locations in Nagapattinam Town and 2 locations in Nagore Town to process about 2 MT/Day of segregated bio degradable solid waste generated from the nearby houses.

#### • *Utilization of manure and other wastes generated from MCCs:*

Manure generated from the MCCs are being sold to the local farmers/public for agriculture purposes. Plastic wastes segregated from the above

MCCs are being sold to M/s. Ultratech Cements Pvt Ltd., Ariyalur for Co-incineration in Cement kiln for which Municipality has executed an agreement with them. The local body is maintaining the records for handling of solid waste.

**B) DETAILS OF BIO - METHANATION PLANT:**

Nagapattinam Municipality has provided Bio-Methanation Plant with a capacity of 5 MT/Day near to existing MSW Processing facility located at Nagapattinam Town. This plant was established in the year 2018 for the generation of electric power 300-350 KW/hr which will be used for their own purposes. The showcause notices were issued under the both Acts vide this office Proc. Dated 03.09.2021. The Commissioner has replied to the showcause notice and assured to submit the application shortly.

**C) DETAILS OF BIO MINING PROCESSING FACILITY:**

The Municipality has two bio mining processing facility to process the existing accumulated legacy waste. One is located at existing MSW Processing facility, Nagapattinam Town and another one is located at Nagore Town.

**1) Bio-Mining facility at Nagapattinam Town:**

The total legacy waste of 10852.77 Cum accumulated over an area of 8.20 acres, has been processed as on 20.10.2021 by the Municipality. The land in which entire legacy waste accumulated is found to be vacant.

In addition to the above, as per the revised survey of legacy waste, 20735 Cum is accumulated in the above premises. It was reported that approval from Commissioner of Municipal Administration, Chennai is still pending and also informed that the bio mining of additional 20735 Cum of legacy waste will be carried out immediately after getting approval from Commissioner of Municipal Administration, Chennai.

**2) Bio Mining facility at Nagore Town:**

Out of 12360 Cum of legacy waste over an area of 2.86 acres, 6600 Cum has been processed as on 20.10.2021 by the Municipality. During inspection the Bio mining of legacy waste was under process. The local body has assured to

process the remaining legacy waste of 700 Cum shortly. The major portion of the land in which legacy waste accumulated is found to be vacant.

- **Utilization of materials recovered from Bio Mining process**

Bio earth generated from the bio mining process is used for land filling. The plastic and rubber waste recovered from the bio mining are disposed to M/s Dalmia Cements Ltd, Ariyalur for Co-incineration in Cement kiln for which Municipality has executed an agreement with them.

- **Progress on completion of bio mining process at Nagapattinam and Nagore**

S. No	Place of Bio-mining	Total Qty of legacy waste accumulated (Cum)	Qty processed as on 01.09.21 with percentage (Cum)	Qty processed from 02.09.21 to 20.10.21 with percentage (Cum)	Qty processed as on 20.10.21 with percentage (Cum)	Balance Qty to be processed with percentage (Cum)
01	Nagapattinam	10852.77	7755	3097.77	10852.77	0
02	Nagore	12360.00	5060	6600.00	11660.00	700
	<b>Total</b>	<b>23212.77</b> <b>(100%)</b>	<b>12815</b> <b>(55.20%)</b>	<b>9697.77</b> <b>(41.78%)</b>	<b>22512.77</b> <b>(96.98%)</b>	<b>700</b> <b>(3.02%)</b>

From the above table, it was observed that 96.98% of legacy waste has been processed as on 20.10.2021 which shows that there was a fast progress on bio mining of legacy waste. The Commissioner, Nagapattinam Municipality has assured to process the remaining 3.02% of legacy waste shortly.

#### **IV. DETAILS OF SEWAGE TREATMENT PLANT (STP):**

The Municipality has installed two Sewage Treatment Plant (STP) at Nagapattinam and Nagore Town. The Municipality has completed the underground sewerage system for 32 wards out of 36 wards and partially completed in remaining 4 wards.

##### **1) STP at Nagapattinam Town:**

The Municipality has already installed STP to treat the 9.63 MLD of sewage generated from Nagapattinam Town. Daily generation of sewage is about 3.90 – 4.20 MLD. The Municipality has obtained consent to operate under Water &

Air Acts and the same is renewed upto 31.03.2020. During inspection the STP was under operation. The Local Body has applied for renewal of consent for the period 2021-2022 through online and inspection report has been submitted to the Corporate Office, TNPC Board, Chennai with the recommendation for considering the issue of renewal of consent.

**2) STP at Nagore Town:**

The Municipality has obtained Consent to Establish (CTE) under Water & Air Acts valid upto 31.03.2022 for the STP to treat 2.96 MLD of sewage generated from Nagore Town. The Municipality has installed the STP and commissioned since April 2021. During inspection the STP was under operation. The Local Body has applied for consent to operate for the period 2021-2022 through online and inspection report and note has been submitted to the Zonal Level Consent Clearance Committee for considering the issue of Consent to Operate to the STP.

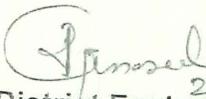
**V. CONCLUSION:**

- 1) As per the Hon'ble NGT order, the Municipality has to complete the bio mining process on or before 31.03.2021. But it was observed that out of existing legacy waste of 23212.77 Cum, 22512.77 Cum (96.98%) has been processed as on 20.10.2021 and assured to process the remaining 3.02% of legacy waste shortly. It was observed that there was a fast progress on bio mining of legacy waste accumulated both in Nagapattinam and Nagore of Nagapattinam Municipality.
- 2) As per the revised survey of legacy waste by the Municipality, 20735 Cum waste is also available at Nagapattinam site.
- 3) The Municipality is yet to provide adequate vehicles and man power for the management of solid wastes generated from the Municipality.

**VI. RECOMMENDATION:**

- 1) Municipality has to complete the bio mining process of balance legacy waste of 700 Cum at the earliest as assured.
- 2) Administrative sanction shall be given early to the Municipality by Commissioner of Municipal Administration (CMA), Chennai to carry out the bio mining process of additional legacy waste of 20735 Cum available at Nagapattinam site.
- 3) Segregation of solid wastes at source shall be improved by providing adequate vehicles and man power.
- 4) The Nagapattinam Municipality shall apply and obtain Consent of the Board for the operation of Biomethanation plant immediately.

Submitted status report to the Hon'ble NGT (SZ), Chennai, please.

  
22/10/21  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Nagapattinam  
22/10/2021

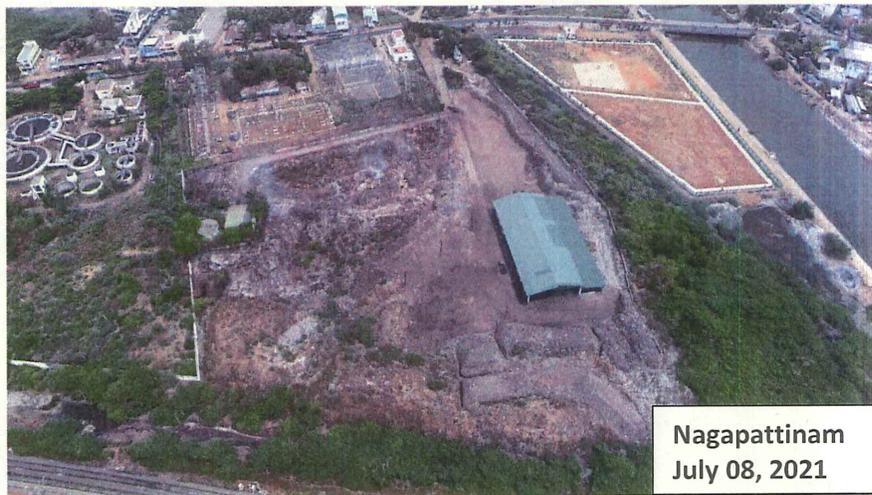


**PHOTOGRAPHS TAKEN DURING THE INSPECTION ON 20.10.2021 IN CONNECTION WITH HONB'LE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI ORDER DATED 02.08.2021 IN O.A. NO. 131 OF 2017 FILED BY THIRU. SYED MOHAMMED KALIFA SAHIB, NAGAPATTINAM VERSUS DISTRICT COLLECTOR, NAGAPATTINAM AND COMMISSIONER, NAGAPATTIANM MUNICIPALITY.**

**BEFORE - NAGAPATTINAM**

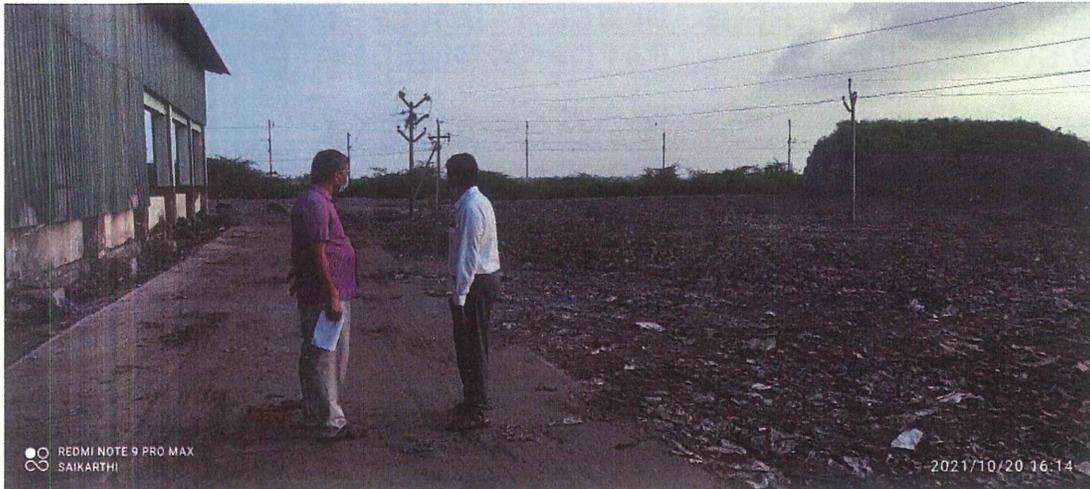


Photograph showing legacy waste dumped as on 27.10.2020 at Nagapattinam

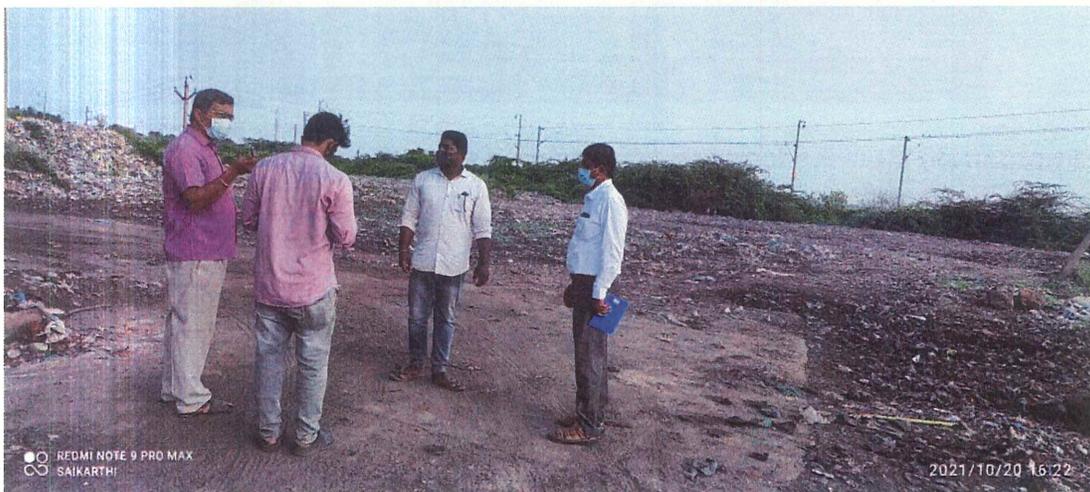


Photograph showing legacy waste dumped as on 08.07.2021 at Nagapattinam

**AFTER - NAGAPATTINAM**



**Photograph showing cleared legacy waste area on 20.10.2021 at Nagapattinam**

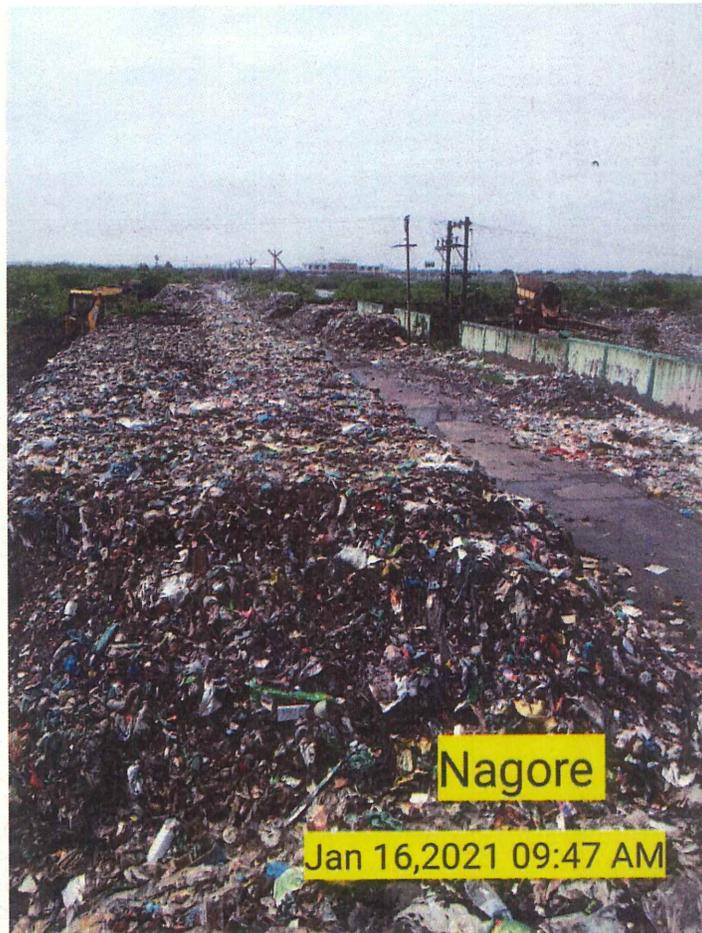


**Photograph showing cleared legacy waste area on 20.10.2021 at Nagapattinam**



**Photograph showing cleared legacy waste area on 20.10.2021 at Nagapattinam**

**BEFORE – NAGORE**



Photograph showing legacy waste dumped as on 16.01.2021 at Nagore

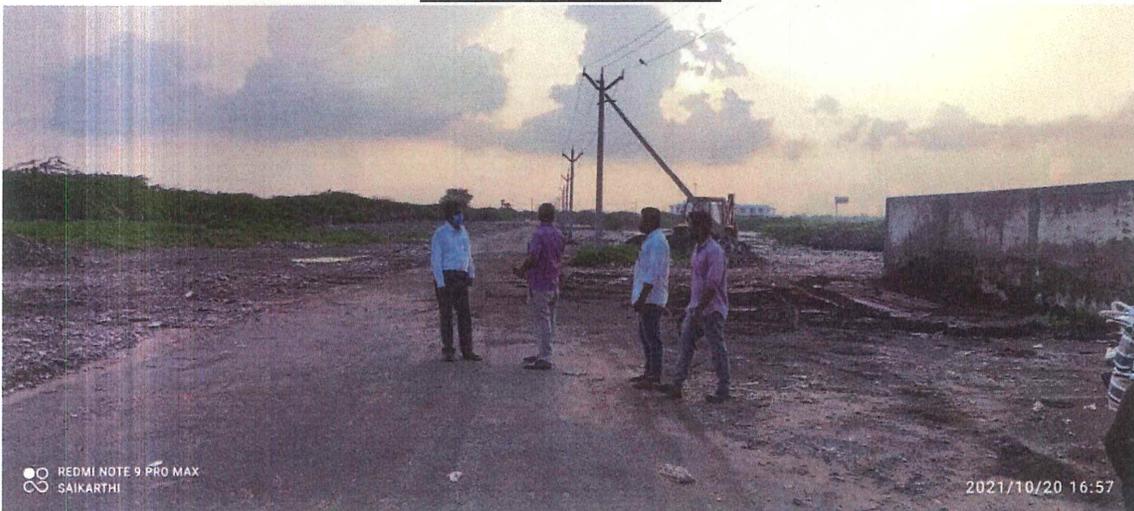


Photograph showing legacy waste dumped as on 02.07.2021 at Nagore

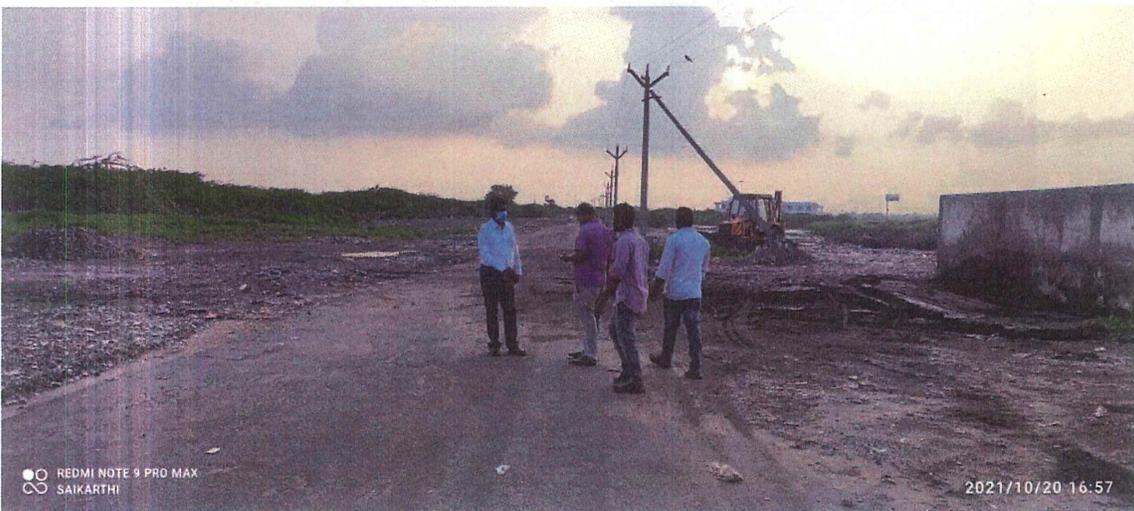


Photograph showing legacy waste dumped as on 17.01.2021 at Nagore

**AFTER – NAGORE**



Photograph showing cleared legacy waste area on 20.10.2021 at Nagore



Photograph showing cleared legacy waste area on 20.10.2021 at Nagore

**BEFORE THE NATIONAL GREEN  
TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 131 of 2017 (SZ)**

Syed Mohamed Kalifa Sahib

**...Applicants**

**Vs**

The District Collector,  
Nagapattinam & anr

**.... Respondents**

**STATUS REPORT OF TNPCB IN  
CONNECTION WITH HON'BLE NGT  
ORDER DATED 09.09.2021 IN OA NO.131  
OF 2017**

**Advocate for Respondent: - TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date:22.10.2021.**

**Next date of hearing on: 25.10.2021**

